NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 121(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s Gill Heaven Farms Pvt. Ltd. Vs. The Registrar of Companies.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Representative of the Petitioner

Ms. Aparna Mudiam, Assistant Registrar of Companies for Respondent

Order

Yet another adjournment is being prayed for on behalf of the Petitioner on the grounds that the counsel is not well. Last opportunity is being granted. Reply of the ROC is stated to be on record.

To come up on 16th October, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

(Sapna Bhatia)